

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 182, 183 & 158 of 2012

Dated : 3rd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 182 of 2012

The Tata Power Co. Ltd. (G)	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	Respondent(s)

Appeal No. 183 of 2012

The Tata Power Co. Ltd. (D)	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	Respondent(s)

Appeal No. 158 of 2012

Tata Power Co. Ltd.	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja**

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

The learned counsel for the Commission is directed to file his Written Submissions on or before 20.10.2013 after serving copy on the other side. Thereafter, the learned counsel for the Appellant is

directed to file his Written Submissions on or before 23.10.2013 after serving copy on the other side.

Post the matter for further hearing on **24.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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